

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix VI, annexure No. 66.]

(c) Except Black Mild Steel which is available in India, all other varieties are imported.

(d) and (e). These are highly specialised items and the requirements of the Indian Telephone Industries being small, it is doubtful whether local production will be economical. The matter has, however, been taken up with the industries concerned.

श्री एम० एल० द्विवेदी : क्या मंत्री महोदय बतलाने की कृपा करेंगे कि कितनी तादाद में या कितने वजन में यह स्टील बाहर से मंगायी जाता है ?

श्री राज बहादुर : हमारी कुल आवश्यकता जो है वह २८० टन है भिन्न भिन्न प्रकार के स्टीलों की, और उन स्टीलों की डिफरेंट टाइप्स और साइजेज जो हैं उन की संख्या ६१ है। इसमें से ५० टन के लगभग हम लोग अपने देश में से तैयार करा लेते हैं और शेष को हमें बाहर से मंगाना पड़ता है।

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ कि जब कि स्टील का मूल्य लगभग तीन हजार से लेकर पौने आठ हजार रुपये प्रति टन तक होता है तो क्या यह सही है कि टाटा ग्रायरन एंड स्टील वर्क्स से इस बारे में समझौता करने की कोशिश हुई है। अगर हुई है तो कौन सी शर्तें हैं जिन पर वह इस काम को करना चाहते हैं और जिन को सरकार द्वारा पूरा नहीं किया गया, जिसकी वजह से उनको काम नहीं मिल सका ?

श्री राज बहादुर : उनसे बातचीत हुई थी। लेकिन उन्होंने कहा कि जिस मात्रा में हमें स्टील चाहिये, उसको बनाने में उनको

नुकसान होगा। इसके प्रतिरिक्त उन्होंने कहा कि जहां तक विभाग का सम्बन्ध है वह चाहता है 'टालरेन्स ग्रान दी बेसिस आफ थिकनेस' और उनका स्टैंडर्ड है 'टालरेन्स ग्रान दी बेसिस आफ वेट'। इस अन्तर के कारण और इस कारण भी कि टाटा में जो शीट मैनुफैक्चर्स होते हैं वह बमिषम शीट गेज के हिसाब से चाहियें और टेलीफोन के लिये स्टैंडर्ड वायर गेज के हिसाब से होते हैं। यह कारण हैं जिन की वजह से यह काम वहां नहीं दिया जा सका।

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ कि भारतीय स्टील या दूसरे किस्म के स्टील जिनकी भारत के अन्दर बनाये जाने की सम्भावना है, उनके बनने को बढ़ाने के लिये भविष्य में सरकार क्या प्रयत्न कर रही है ?

श्री राज बहादुर : हमने अपनी आवश्यकताओं को उद्योग और वाणिज्य मंत्रालय को दे दिया है और आशा करते हैं कि वह इस पर विचार कर रहा है और हमारी कठिनाई को दूर करेगा।

BIHAR CANE GROWERS

*1666. Shri Bhubuti Mishra: (a) Will the Minister of Food and Agriculture be pleased to state what machinery, if any, has been set up by Government for the distribution of a part of the excess profit accruing from the production of sugar this season to the cane-growers of Bihar?

(b) When is the payment to the cane-growers likely to be made?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). The formula according to which excess profits made by sugar factories in U.P. can be shared by the cane growers, has not yet been evolved. The question of applying the formula when finalised, to Bihar factories as also to set up a machinery to implement the formula, will be considered after a decision is taken in the matter.

श्री विभूति मिश्र : इसमें कितना समय लगेगा ।

Shri M. V. Krishnappa: It will have to be done before the sugarcane season.

श्री विभूति मिश्र : यह शुगर केन सीजन तो अब समाप्त हो गया और दूसरा सीजन ६, ७ महीने में आयेगा। मैं सरकार से जानना चाहता हूँ कि इसके लिये कितना समय निश्चित किया गया है ?

श्री दाम० बी० कृष्णप्पा : शुगरकेन सीजन अभी नहीं समाप्त हुआ है । अभी अक्तूबर तक शुगरकेन सीजन है ।

Shri Bogawat: May I know if the Government is going to keep a check on the factory owners who are making these excess profits?

Shri M. V. Krishnappa: We will go into their accounts and find out at what price they have sold their sugar. Of course these details will be worked out by the U.P. Government and will be discussed in a departmental conference.

Shri L. N. Mishra: May I know whether the necessary co-operation from the industry is wanting in this respect and whether that is the cause of delay?

Shri M. V. Krishnappa: We had written to the U.P. Government and they have stated that the matter would be taken up in a departmental conference and a suitable formula would be evolved.

Shri V. P. Nayar: In regard to the excess profits made by the Bihar sugar mills, may I know whether it is a fact that recently a high official of the Food Ministry was sent to find out the extent of the excess profits made, and also whether this officer has sent up a report about the *modus operandi* of the boughs ways in which the forward sale of sugar produced in mills is made to take excess profits.

Shri M. V. Krishnappa: Many officers of our Department will be touring and submitting reports and they may be one of them.

छोटे बन्दरगाहों का विकास

*१६६७. श्री रघुनाथ सिंह : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि समुद्र से लगने वाले प्रत्येक राज्य को छोटे छोटे बन्दरगाहों के विकास के लिए कितनी धनराशि दी जा रही है ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): A statement giving the information is laid on the Table of the House. [See Appendix VI, annexure No. 67.]

श्री रघुनाथ सिंह : इस योजना में कितने पोर्ट्स शामिल हैं ?

Mr. Speaker: Is it not included in the statement?

Shri Raghunath Singh: No, Sir. Only the amount is mentioned.

Shri Shahnawaz Khan: It does contain their names of ports.

Shri T. N. Singh: It refers to the States and not to the ports.

The Minister of Railways and Transport (Shri L. B. Shastri): The statement does not contain the names of the ports, but it is a very long list.

Mr. Speaker: Then, I think, the list can be placed on the Table and need not be read now.

Shri Joachim Alva: How was the list of ports drawn up? Was it drawn up on the recommendations of the States or of the Centre? If the list has been drawn up, I wish to know whether it contains two ports of my constituency and why the third Honaver was left out.

Mr. Speaker: What is the principle on which the list is drawn up?

Shri Shahnawaz Khan: An officer was specially deputed to go round and